

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 05.02.2024

Appeal No. 747 of 2021

Master Capital Services Ltd. Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Vikas Gupta, Advocate i/b Jural LLP for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**With
Appeal No. 203 of 2022**

Adroit Financial Services Pvt. Ltd Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Prakash Shah, Advocate i/b Prakash Shah and Associates for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**With
Appeal No. 381 of 2022**

Pace Stock Broking Services Pvt. Ltd. Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Prakash Shah, Advocate i/b Prakash Shah and Associates for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**With
Appeal No. 55 of 2023**

Tower Research Capital Markets India Pvt. Ltd.

..... Appellant

Versus

Securities & Exchange Board of India

... Respondent

Mr. Vivek Shah, Advocate with Ms. Shruti Rajan, Mr. PSS Bhargava, Mr. Harishankar Raghunath, Advocates i/b Trilegal for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List for final disposal on April 2, 2024.

Ms. Meera Swarup
Technical Member

05.02.2024
PTM